

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 163/621A/CLB/MB/2013(old)
TP No. 161/621A/NCLT/AHM/2016 (New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

Name of the Company: Sugandh Estate & Investments Pvt. Ltd.

Section of the Companies Act: Section 211 of the Companies Act, 1956;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for petitioner in-spite of notice.

List the matter on 19.10.2016.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 1st day of September, 2016